

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 205 – IA/749(AHM)2021
ITEM No. 206 – IA/778(AHM)2021
ITEM No. 207 – IA/706(AHM)2023
In
CP(IB) 247 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on: 26/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Advocate
For the Respondent : None

ORDER

IA/749(AHM)2021

The Ld. Counsel, Ms. Pragati Bansal appeared for the applicant – RP. None appeared for the Respondent – Suspended Management. This application was filed by the applicant under Section 43 & 44 Insolvency and Bankruptcy Code, 2016 on 18.10.2021. The Ld. Counsel for the Respondent has stated today in the matter that no reply has been filed by them till date. Further on 07.03.2023 this Tribunal recorded that reply is not filed. We direct Ld. Counsel for the Respondent to file an affidavit in reply within two weeks by a giving copy to the other side without fail or else the matter will be proceeded without reply.

List on 10.11.2023

IA/778(AHM)2021

Today, no one is present on behalf of the Respondent. Therefore, in view of above right to file reply is hereby closed. The applicant is directed to serve the copy of this

order upon the respondent and file proof of service. In case the respondent is not appearing in the next hearing, he will be set as ex-parte.

List on 10.11.2023

IA/706(AHM) 2023

This application is filed by the Applicant / RP under Rule 11 of NCLT Rules, 2016.

the prayer is for place on record the Progress Report dated 23.06.2023 is place in **CP (IB) No. 247 of 2020** to the effect that the resolution plan has been implemented by the Monitoring Committee and settlement letter has already been issued in favour of M/s. Agarwal Coal Corporation Private Limited on 13.12.2022.

In view of above, the Progress Report dated 23.06.2023 is taken on record.

Accordingly, **IA/706(AHM) 2023** disposed of.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)